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## Cancellation of the Visit of the Minis ter of External Affairs to Sri Lanka and Geneva

### \*431. SHRI DHARAMCHAND JAIN: SHRI DAYANAND SAHAYA. SHRI SITARAM KESRI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that he has cancelled his scheduled visit to Sri Lanka and Geneva in July,, 1978; and
- (b) if so, what are the reasons therefor? THE MINISTER OF **EXTERNAL** AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) Yes,, Sir.
- (b) The Foreign Minister could not undertake these visits due to unavoidable reasons. His visit to Sri Lanka has been postponed to a mutually convenient date later in the year. As regards Geneva, the Minister of State in the Ministry of External Affairs led the Indian Delegation to the meeting of the Economic and Social Council of the United Nations

# श्रीद्योगिक कानुनों में परिवर्तन

†\*432. श्री बापुरावजी मास्तरावजी देशन्ख : क्या संसदीय कार्य तथा श्रम मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार निकट भविष्य में श्रीद्योगिक कानुनों में कोई श्राधारभूत परिवर्तन करने का विचार रखती है;
- (ख) यदि हां, तो उसके क्या कारण हैं ग्रौर कौन-कौन सा मुख्य परिवर्तन करने का विचार है: ग्रीर
- (ग) क्या कर्मकारों ग्रौर उनके मजदूर संघों की शक्तियों को सीमित करने का कोई प्रस्ताव है ?

## -[•[Changes in the Industrial Laws

- \*432. SHRI BAPURAOJI MAROTRAOJI DESHMUKH: Will the Minister of PARLIAMENTARY **AFFAIRS** LABOUR be pleased to state:
- (a) whether Government propose to make any basic changes in the industrial laws in the near future;
- (b) if so, what are the reasons therefor and what major changes are contemplated;
- (c) whether it is proposed to limit the powers of workers and their trade unions 1

संसदीय कार्य तथा थम मन्त्री (श्री रवीन्द्र वर्मा): (क) से (ग) सरकार का एक व्यापक ग्रौद्योिक संबन्ध विधेयक पेश करने का विचार है। यह विधेयक झौद्योगिक विवाद ग्रधिनियम, व्यवसाय संघ ग्रधिनियम श्रीर स्थायी स्रादेश ग्रधिनियम के उपबन्धों का समाकलन ग्रीर संशोधन करेगा।

f [THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to Government propose to introduce Comprehensive Industrial Relations Bill which will integrate and revise the provisions of the Industrial Disputes Act,, the Trade Unions Act and the Standing Orders Act.]

#### Surplus Machinery etc. with the Steel **Plants**

\*433. SHRI DAYANAND SAHAYA: SHRI DHARAMCHAND JAIN: SHRI SITARAM KESRI:

Will the Minister of STEEL AND MINES be pleased t<sub>0</sub> state:

- (a) what are the details and value of the surplus machinery, steel and stores with the Bhilai,, IISCO, Rourkela and Durgapur steel plants, plant-wise; and
- (b) what steps Government have taken for the disposal of these items?

1 Previously Starred Question No. 102 transferred from the 20th July, 1978. t[] English translation.